ies and in, what are known as, fractionators along the gas pipeline system. There is a development plan lor increasing the refining capacity as well as the fractionator capacity in the Eighth Plan. So, only according to that development plan, depending on the outlays which we are able to muster, can the indigenous production of LPG be increased. As regards imported LPG, we have the omnipresent problem of foreign exchange and also we have a problem in the infrastructure of our ports. We need special pipelines, special pressure spheres, etc.,—because this is gas under pressure—vapourizers and other infrastructural requirements in our ports. There is a development plan in some of our ports for enabling us to import more LPG. Because of the constraints in indigenous production as well as imports, we can develop the availability of LPG only in a phased manner. This year our availability is 2,417 thousand metric tonnes which is going to be increased, gradually, to 4,000 thousand metric tonnes next year. This year we am going to give five lakh new LPG connections, 10 lakh connections in the each of next two years and, from 1994-95, when our capacity increases in all these areas, then we will be able to give 40 lakh connections every year.

Increase in the Fares of Air India.

*184. SHRI PRAMOD MAHAJAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to refer to the answer to UnStarred Question 87 given in the Rajya Sabha on the 15th July, 1991 and state;

(a) whether it is a fact that Government propose to increase the fares of Air India in the near future; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI M. O. H. FAROOK): (a) and (b) The matter is still under the coneideration of the Government.

श्री प्रमोद महाजन : सभापति जी, एयर इंडिया का महाराजा महाराज केकब्जे में आ गया है । एयर इंडिया का बोध चिह्न सूर्य का भी अस्त हो रहा है और फिर से अश्व पुरुष जागृत हो रहा है । ऐसी स्थिति में लाखों एयर इंडिया के यात्रियों को किराये वृद्धि के संबंध में जो चिंता है उस पर इस एक पंक्ति का उत्तर अत्यंत खेदजनक है । दुर्भाग्य इस बात का है जब कि समाचार पत्रों में एयर इंडिया के किराये की वृद्धि के बारे में सैकड़ों खबरें छप चुकी हैं तब सदन को केवल एक पंक्ति में उत्तर दिया जा रहा है । आज के समाचार पत्रों में एयर इंडिया के एक प्रवक्ता श्री जितेन्द्र भार्गव ने दुबई मे कहा है कि दस परसेंट किराये की वृद्धि करने का प्रस्ताव है । हम अन्तर्राष्ट्रीय हवाई परिवहन संस्था का सदस्य होने के कारण न हम अकेले अपना किराया बढ़ा सकते हैं, न हमारे देश में कोई और किराया बढ़ा सकता है । सब को मिलकर बढ़ाना पड़ता है । रुपये के अवमूल्यन के बाद अन्तर्राष्ट्रीय सेवाएं हम पर यह दबाव डाल रही हैं कि हमें बढ़ोतरी की अनुमति मिले और जब बढ़ोतरी हो जायेगी तो उनको भी बढ़ोतरी करनी पड़ेगी । इस स्थिति में हम आये हैं । 15 जुलाई को अन्तर्राष्ट्रीय हवाई परिवहन संस्था की जो बैठक हुई उसमें 75 प्रतिशत देशों ने इस बढ़ोतरी के लिए मान्यता दी है जो कानून बनाने के लिए पर्याप्त है । अब इतनी सारी जानकारी होने के पश्चात् और निर्णय के बहुत निकट जाने के पश्चात् सदन को केवल इतना कहा जाये कि मामला, बिना विचार के तो विचाराधीन अच्छा है, लेकिन केवल इतना कहा जाये कि विचाराधीन है, यह पर्याप्त नहीं है । इसलिए मैं मंत्री महोदय से पूछना चाहता हूं कि अगर आप किराया बढ़ाना नहीं चाहते तो आपके सामने केवल दो ही रास्ते हैं । एक तो इस संस्था से त्याग-पत्र दे दो और तब जो चाहे अपना किराया बढ़ा लो या घटा लो जैसा दुनिया की कुछ

एयर लाइन्स करती हैं । सिंगापुर एयर लाइन्स अच्छे तरीके से चलती है । इसलिए इस संस्था से बाहर निकलो क्योंकि रुपये के अवमूल्यन से कुछ भी हुआ हो, हमको लाभ हुआ है, बाहर से आने वाला पैसा चाहे सौ डालर ही टिकट रखा जाये, उसका मूल्य बढ़ चुका है । इसलिए क्या आप इस संस्था से बाहर निकलने की बात सोच रहे हैं और किराया वृद्धि नहीं करेंगे ? जैसा कि अन्तर्राष्ट्रीय संस्थाओं को डर है, हवाई सेवाओं का जो पैनल है एयर इंडिया ही उसका अध्यक्ष है और एयर इंडिया को नकाराधिकार यानी वीटो करने का अधिकार है, क्या आप उसका उपयोग करेंगे ? ये सारी बातें आप सदन को विश्वास में लेकर बतायें कि आखिर आप किराया वृद्धि के बारे में क्या कर रहे हैं ?

नागर विमानन और पर्यटन मंत्री (श्री माधव राव सिंधिया) : सभापति जी, माननीय सदस्य ने काफी विस्तृत तरीके से और विस्तार से अपना वक्तव्य जारी किया है । मैं उसमें से यह प्रयास कर रहा हूं कि इनका प्रश्न क्या था, वोकल पाइन्ट क्या था ?

SHRI M:. O. H. FAROOK: What is the question, Sir?

MR. CHAIRMAN: I think he wants to know if there is pressure from the organisation that you increase the fare. Will you resist that, or will you fall in line?

Am I correct?

श्री प्रमोद महाजन : जब मैं दूसरा प्रश्न पूछूंगा तो इनके ज्ञान में वृद्धि करूंगा... (**व्यवधान**) ।

श्री सभापति : आपका प्रश्न यही था या और कुछ ज्यादा था ?

श्री प्रमोद महाजन : इनका मूल उत्तर ही गलत है । मैंने यह पूछा है कि क्या निकट भविष्य में आप इसको बढ़ाने वाले हैं ? इन्होंने कहा है कि मामला विचाराधीन है । दुनियां में सारी खबरें छप चुकी हैं। इसलिए क्या आप सदन को विश्वास में लेकर कहेंगे कि इसमें सच्चाई किस में है और आप इस संबंध में क्या करेंगे ? फिर भी आप कहते हैं कि सवाल नहीं है तो आप समझ लीजिए कि सवाल नहीं है।

श्री माधव राव सिंधिया : आदरणीय सभापति महोदय, हम लोग अखबारों में खबरों के आधार पर संसद में जवाब तैयार नहीं करते हैं । जो वस्तु-स्थिति है, हम उसको संसद में प्रस्तुत करते हैं। वस्तु-स्थिति यह है कि यह मात्र विचाराधीन है । जो वस्तु-स्थिति है वह हम नहीं कहेंगे तो क्या कहेंगे ? हमारा एक सुझाव है, हमारा प्रयोजन है कि 6 प्रतिशत की वृद्धि हो, लेकिन दूसरी एयर लाइन्स कहती हैं कि 25 प्रतिशत हो । उसकी चर्चा चल रही है । जब मामला चल रहा है तो विचाराधीन है । यही हमने प्रश्न के जवाब में कहा है ।

श्री प्रमोद महाजन : सभापति जी, अभी उत्तर में मंत्री जी ने जो कहा उस पर हमारे मित्रों ने तालियां बजाई । उन्होंने कहा कि हम समाचार-पत्रों के आधार पर कुछ नहीं करते हैं । उन्होंने वही कहा जो मैंने कहा । मंत्री महोदय ने कहा कि मामला विचाराधीन है । मैं दूसरा प्रश्न पूछना चाहूंगा कि एयर इंडिया जहां जहां दुनियां में जाती है, खाड़ी देशों को छोड़कर सारे देशों में हमारी सेवायें घाटे में चल रही हैं और खाड़ी देशों में जो लाभ पर चल रही हैं, जिस लाभ पर एयर इंडिया को अहंकार है, वह केवल खाड़ी देशों में जाने वाले गरीब लोगों के कारण आता है और अमीर देशों में जो जाते है उसमें घाटा उठाना पड़ता है । तो मैं मंत्री महोदय से यह जानना चाहूंगा कि जब कि मामला विचाराधीन है तो क्या विचार करते समय वे केवल जो यूरोप या अमेरिका जाते हैं, उन देशों को छोड़कर, खाड़ी में जो आपको लाभ देते हैं, क्या उनके किराये के बारे में कोई अलग प्रकार की व्यवस्था करेंगे, उसको कुछ कम करके उनको कुछ ज्यादा लाभ देने का विचार करेंगे ?

श्री माधव राव सिंधिया : अलग-अलग सेक्टर का अलग-अलग किराया होता है

और आमतौर से अक्रास दि बोर्ड वृद्धि होती है । उसके बाद अलग-अलग सेक्टर का भी तय किया जाता है । मुझे आश्चर्य है और मुझे प्रसन्नता भी है क्योंकि एयर इंडिया का स्वास्थ्य, आर्थिक स्वास्थ्य जो है वह सुरक्षित रहना चाहिये । आमतौर से हम यह देखते हैं कि ज्यादातर हमारे ऊपर यह दबाव होता है कि वृद्धि न हो, हालांकि हम यह भी देख रहे हैं और अनुभव कर रहे हैं कि कुछ ऐसे मेंबर हैं, जागरूक मेंबर, जो दबाव हम पर डाल रहे हैं कि अधिक से अधिक वृद्धि हो । इसका मैं स्वागत करता हूं । जहां तक ...(व्यवधान)...

श्री प्रमोद महाजन : यह मंत्री महोदय की समझ है तो नागरिक उड्डयन मंत्रालय को भगवान बचाये ...(व्यवधान)... कम से कम आप तो हिन्दी समझ सकते हैं महाराजा जी ।...(व्यवधान)... सभापति महोदय, मैं इस पर गंभीर आपत्ति करता हूं । मैंने कहां यह कहा कि वृद्धि करो ।...(व्यवधान)...

डा. रत्नाकर पाण्डेय : मिनिस्टर की पूरी बात सुनिये और बाद में कहिये । ...(व्यवधान)...

श्री माधव राव सिंधिया : श्रीमन्, मेरा माननीय सदस्य से अनुरोध है कि उन्होंने जो बात कही थी वह यह बात कही थी और उनके वक्तव्य के बीच में यह बात भी आई थी कि बाहर वाली एयर लाइंस अधिक वृद्धि के बारे में दबाव डाल रही हैं और वे 75 प्रतिशत चाह रही हैं। इसको मैं नहीं कह रहा हूं । लेकिन महोदय, इसका क्या मतलब होता है ? इसका मतलब यह होता है कि उन्हीं की बात मानिये और उनकी बात अगर हम मानेंगे तो 25 प्रतिशत की वृद्धि होगी ।...(व्यवधान) ...

श्री सभापति : आप बहस में मत जाइये ।

श्री माधव राव सिंधिया : मैं बहस में नहीं जाना चाहता हूं । इसमें लाभ और घाटे का सवाल हैं । अलग अलग सेक्टर में लाभ और घाटे के अनुसार हम इसका जजमेंट नहीं कर सकते हैं । तो इस बात को कहना कि कहां हम घाटा कर रहे हैं और कहां हमें लाभ हो रहा है, यह कहना बड़ा मुश्किल होगा ।

श्री प्रमोद महाजन : सरकारी रिपोर्ट है । इसमें खाड़ी देशों को छोड़कर... (व्यवधान)...आप बिल्कुल गलत उत्तर दे रहे हैं । आप सदन को गुमराह कर रहे हैं, गलत उत्तर दे रहे हैं । ...(व्यवधान)...

SHKI JOHN F. FERNANDES: Mr. Chairman, Sir, Air India is not only controlled by the Civil Aviation Ministry but also by the Finance Ministry because the fare of Air India is fixed in terms of Dollars. As you know, Sir, whenever there is a depreciation of rupee, there is an increase of air fare. So, NRIs living abroad find it very difficult to travel by Air India. If the Minister contemplates to increase it by ten per cent, I think, it will be very difficult for our people to travel by Air India because no facilities are provided to Indians specially on the wage sector. May I know from the hon. Minister in view of the appreciation of Dollar, whether he contemplates to decrease the fare so that more and more passengers are attracted to Air India which can fetch more foreign exchange?

SHRI MADHAV RAO SCINDIA: Sir, this is a matter under discussion with all the foreign airlines. India is the Chairman of the Board of Airlines representatives in India. This matter has to be discussed amongst us all. There is a pressure on us to increase it by 25 per cent, which I just said. We have begun by saying "We may go up to *6* per cent." So we are also trying to ensure that no extra burden, no major burden is put on the consumer.

SHRI DIPEN GHOSH: Mr. Chairman, Sir, the hon. Minister has stated that the fare is increased, first of all, across the board and then it is decided sector-wise. It is true and the Minister will surely agree that whatever profits they earn by Gulf lines from Abu Dhabi-Bombay-Trivandnum-Cochin, etc. actually offset the losses incurred in the other sectors. Previously, Air India used to operate flights between the Gulf countries and Bombay. The passengers would alight at Bombay and take domestic flights or the railway or other modes of conveyance to go to Trivandrum or Cochin. So they were required to pay the fares in foreign exchange from the Gulf countries to Bombay only. They were required to pay the fares in the domestic sector in the Indian rupee. Afterwards, at a certain point of time. Air India started operating flights direct from the Gulf countries to Trivandrum or Cochin. Logistically, it made the flight operation time, etc. shorter because Bombay is overflown now. But the entire fare is being charged in foreign exchange. And in this sector, mostly poor people belonging to South India, particularly Kerala and Taml Nadu, travel to those countries in order to earn money. They are also earning foreign exchange for the country.

MR. CHAIRMAN: What is your question?

SHRI DIPEN GHOSH: At a point of time, this issue was referred to the Committee on Public Undertakings and Air India did not reduce the teres for those people, particularly in respect of the extra income which Air India has managed to earn. So my supplementary is this. When the entire question of fair restructing etc., is under examination, will the Ministry of Civil Aviation take into consideration the report or recommendations made by the Committee on Public Undertakings in respect of this particular sector and reduce the fares? ' ' ''

SHRI MADHAV RAO SCINDIA: Sir, the reports of Parliamentary Committees are always given the utmost respect and certainly they are kept in mind whenever actions are taken by the Ministry. This will be adhered to in future also.

As far as the Gulf fares are concerned, it may be true that we are making profits in the Gulf sector. But there are also certain areas where we may be making losses and certain other routes where We are making profits again. Just because one is making losses on a particular sector, one does not necessary increase the fares because losses may increase. One has to look at the whole exercise as one composite thing.

SHRI DIPEN GHOSH: But they must take into consideration the type of people whom they are charging and their income. You are incurring losses in other sectors where the rich and affluent people travel and you are offsetting those losses by the income earned from the poor people. It involves an approach to the restructuring of the entire fares. You should take into consideration this also.

MR. CHAIRMAN: He wants you to consider the poor and the rich, the type of people who travel and decide your fares according to the people who travel. *(Interruptions).*

SHRI JAGESH DESAI; Mr. Chairman, it is true that except the Gulf line, as far as I understand—that was the position three years ago—the other routes were on losses. 1 want to know whether the Government is considering revision of the fares of other routes. 1 would also like to know whether it would find out whether our rates are comparable to international rates. Otherwise, this will be subsidised air travel which, I do not think, the country can afford. Will the Government revise the rates of other routes so that losses can be reduced or avoided?

SHRI MADHAV RAO SCINDIA: Our intention is to maintain Air India as an international airline and not as a sectoral one. And there are many other routes also where we are making profits. It does not mean that where we are making losses, we should increase our fares and choke it up further. This will change the international nature of our airlines. (Interruptions) .

SHRI GURUDAS DAS GUPTA: Sir, I am not against the increase of fares.

MR. CHAIRMAN: You put your question quickly.

SHRI GURUDAS DAS GUPTA: My point is, there are complaints of undercutting unofficially by Air India in different foreign countries, particularly western countries. Is it true that they are reducing unofficially prices in some of the western countries to get tourists?

MR. CHAIRMAN: Air India?

SHRI GURUDAS DAS GUPTA: Yes, Sir. There is a complaint.

MR. CHAIRMAN: By Indians?

SHRI GURUDAS DAS GUPTA: Yes, Sir.

MR. CHAIRMAN: It may be a foreign company and it may be untrue .

SHRI GURUDAS DAS GUPTA: Let the Minister deny it.

SHRI MADHAV RAO SCINDIA: I have no such information.

MR. CHAIRMAN: If you give information, he will look into it.

SHRI GURUDAS DAS GUPTA: In America, in Great Britain, they are doing it.

MR. CHAIRMAN; Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Improvement in passenger services of airlines

*181. SHRI SURESH KALMADI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government have taken/propose to take any steps to improve passenger services of Air India and Indian Airlines both on the ground and in the air; and

(b) if so, what are the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA): (a) and (b) A statement is laid on the Table of the House.

Statement

(a) and (b) Government have instructed both Indian Airlines and Air India to review the entire gamut of the relationship with the passengers from the time a passenger proposes to buy an air ticket till he completes his journey in order to remove the difficulties and irritants faced by him. Government have also instructed them to pay foremost attention to customer satisfaction, on-time performance and better utilisation of the fleet. The need for bringing about a major attitudinal change in the employees—that the customer is always right—has also been emphasised .

Subsidence and accidents in Raniganj Coalfields

*185. SHRI SUNIL BASU RAY: Will the Minister of COAL be pleased to state:

(a) whether Government are aware of the increasing incidents of subsidence and accidents in the coal mines of ECL in Raniganj coalfields;